

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 23.11.2017 AT 10.30 AM


TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No. 171/252/HDB/2017
NAME OF THE COMPANY	BNB Financial Services Private Limited
NAME OF THE PETITIONER(S)	BNB Financial Services Private Limited
NAME OF THE RESPONDENT(S)	Registrar of Companies Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
B. Saroj	Adv	Inbox@vakilassociates.com	Banoj
Kajal Kumari	Adv	9908060875	K

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Suresh Kumar Raj - Director of petitioner company


ORDER

Heard Ms B. Saroja, learned counsel for the Petitioner and Sri Suresh Kumar Raj, Director of Petitioner Company. The learned counsel filed Vakalat. The Bench sought certain ~~major~~ clarifications and directed to comply ~~with~~ within a week time. Post the matter on 04.12.2017



MEMBER (Tech)



MEMBER (Judl)